

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**IA NO. 1366 OF 2019 IN
DFR NO.3635 OF 2018 &
IA NO. 1423 OF 2018**

Dated : 19th August, 2019

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. S. D. Dubey, Technical Member**

In the matter of:

**Mukesh N Acharya
Versus**

Reliance Infrastructure Ltd. & Ors.

...Appellant(s)

...Respondent(s)

Counsel for the Appellant(s) : Mr. Anand Verma
Ms. Vanshika Gupta
Ms. Meghna Tandon
Ms. Vibhooti Malhotra

Counsel for the Respondent(s) : Mr. Buddy A. Ranganadhan
Mr. Hasan Murtaza for R-1

ORDER

List the matter on **16.09.2019.**

**(S. D.Dubey)
Technical Member**

pr/vt

**(Justice Manjula Chellur)
Chairperson**